Suppl. Cause List No. 1 Sr. No. 14

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

(Through Virtual Mode)

CrlM No. 1481/2019 in Crl A(S) No. 48/2019

Ghulam Mustafa and Anr.

...Applicant

Through:-Mr. P. N. Raina, Sr. Advocate with Mr. J. A. Hamal, Advocate

v/s

Union Territory of J&K

...Non-applicant

Through:- Mr. Aseem Sawhney, AAG

Coram: HON'BLE MR. JUSTICE PUNEET GUPTA, JUDGE ORDER

Mr. Aseem Sawhney, learned AAG seeks and is granted last opportunity to file objections to the application.

List on 05.06.2020.

(PUNEET GUPTA)
JUDGE

Jammu 02.06.2020 Shammi